

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

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PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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IN THE MATTER OF : M/s SAS Autocom Engineers india Pvt Ltd  
MAIN PETITION NUMBER : CP/567/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/2115(CHE)/2023

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**ORDER**

Liquidator is represented by Ld. Counsel Mr. Pawan Jhabakh.

Heard.

This application has been moved seeking extension of the liquidation period from 08.10.2023 to 08.04.2024 i.e., by six months.

Reasons have been stated in para 18 of the application.

Having gone through the reasons stated in the application and considering the submissions made, the liquidation period is extended till 08.04.2024.

IA/2115(CHE)/2023 is accordingly **disposed off**.

- sd -

(VENKATARAMAN SUBRAMANIAM)  
MEMBER (TECHNICAL)

MS

- sd -

(SANJIV JAIN)  
MEMBER (JUDICIAL)